

Nomination of cases by Hon'ble the Chief Justice on 27.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. Appeal – 5810/2015	Hon'ble S. K. Gupta, J.	Crl. Appeal Section on 28.04.2016
2	Crl. Appeal – 5811/2015	Hon'ble S. K. Gupta, J.	Crl. Appeal Section on 28.04.2016
3	Crl. Appeal – 5812/2015	Hon'ble S. K. Gupta, J.	Crl. Appeal Section on 28.04.2016
4	Crl. Appeal – 3814/2008 With Crl. Appeal – 3679/2008 With Crl. Appeal – 3783/2008	Hon'ble Vikram Nath, J.	Crl. Appeal (H.)D.B. Section on 28.04.2016
5	Crl. Appeal – 953/2016 With Crl. Appeal – 1865/2015	Hon'ble A. K. Tripathi, J. (With connected matter)	Crl. Appeal Section on 28.04.2016
6	Crl. W. P. - 4313/2016	Hon'ble S. K. Gupta, J.	Writ C-II (Crl.) Section on 28.04.2016
7	W. P. - 53598/2014 (Review Application)	Hon'ble Dilip Gupta, J.	Writ A-II Section on 28.04.2016
8	W. P. - 46218/2013	Hon'ble Dilip Gupta, J.	Writ C-II Section on 28.04.2016
In DB as a member			
9	Crl. W. P. - 8106/2015 (Correction Application)	Hon'ble Vijay Lakshmi, J.	Writ C-II (Crl.) Section on 28.04.2016
Bench Comprising			
10	Spl. Appeal (Defective) - 509/2011 (Review Application)	Hon'ble V. K. Shukla, J. And Hon'ble Shashi Kant, J.	Spl. Appeal Section on 28.04.2016
11	W. P. - 59386/2015 With W. P. - 61743/2015	Hon'ble Krishna Murari, J. And Hon'ble S. P. Kesarwani, J.	Writ C-II Section on 28.04.2016
Hon....., J.			
12	Second Appeal – 1019/2000	Hon'ble Pankaj Mithal, J.	Second Appeal Section on 28.04.2016
13	Bail – 144/2016	Hon'ble R. D. Khare, J.	Bail section on 28.04.2016
14	Bail – 41183/2014	Hon'ble B. K. Narayana, J.	Bail section on 28.04.2016
15	Bail – 1529/2016 With Bail – 37522/2015 With Bail – 34610/2015 With Bail – 37565/2015	Hon'ble Pankaj Naqvi, J.	Bail section on 28.04.2016

16	Bail – 3552/2016 With Bail – 13669/2015	Hon'ble K. N. Bajpayee, J.	Bail section on 28.04.2016
17	First Appeal – 55/2008 With First Appeal – 472/2007 With First Appeal – 448/2007	Hon'ble Sunita Agarwal, J. (With connected cases)	Supreme Court Appeal section on 28.04.2016
Appropriate Court dealing with such matters			
18	CrI. Appeal – 2948/2014	Appropriate Court dealing with such matters	CrI. Appeal (H.) S.J. Section on 28.04.2016
19	Writ - Tax - 1484/2011	Appropriate Court dealing with such matters	Writ - Tax Section on 28.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

JR (LISTING)
/28.04.2016/